

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1172  
ANSWERED ON:09.12.2003  
WITHHOLDING ANNUAL REPORT OF CVC  
M. JAGANNATH

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) Whether it is a fact that the Government have since circulated the Annual Report of CVC 2002 but are withholding the circulation of Annual Report of the CVC for the year 2001 as reported in the Indian Express dated 18.9.2003;
- (b) if so, the facts of the matter and the reasons for withholding the Annual Report ;
- (c) whether certain chapters of the report relate to the pending vigilance cases in which Government Departments and Ministries have either delayed in taking action against errant officials or gone against the advice of CVC;
- (d) if so, the details thereof; and
- (e) the time by which the Government propose to place the Annual Report 2001 in Parliament?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a)&(b): The Government has not circulated the Annual Report of CVC for the year 2002. The Annual Report of the CVC is laid on the Table of each House of Parliament along with Explanatory Memorandum, explaining the reasons for non-consultation with/non-acceptance of the Commission's advice by the administrative authorities. The copy of the annual Report for the year 2001 was received in this Department in September, 2002 after which the concerned administrative Ministries/Departments were approached to provide justification for non-acceptance of CVC's advice in certain cases. The process of obtaining the requisite information from concerned Ministries/Departments has just been completed.

(c)&(d): There are 22 such cases relating to 14 Ministries/Departments wherein the administrative authorities either did not consult the Commission or did not accept its advice.

(e): The Government is making all efforts to lay the Annual Report of CVC 2001, before the Parliament, after due consolidation.